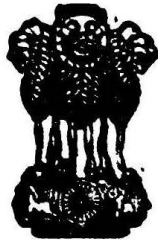


**COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS**

**FIRST TO Hundredth REPORTS
(ENGLISH VERSION)**



सत्यमेव जयते

Third LOK SABHA

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

FIFTY-THIRD REPORT

(Third Lok Sabha)

1. the Chairman of the Committee on Private Members' Bills and Resolutions having been authorised by the Committee, present on their behalf this their Fifty-third Report.

2. The Committee met on the 7th December, 1964 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 11th December, 1964.

3. The Members whose resolutions had been included in the List of Business for the 11th December, 1964, had been invited to present their views on the resolutions before the Committee. Shri Naval Prabhakar attended the sitting.

4. The Committee recommend the allocation of time as follows:—

(1) Resolution regarding Withdrawal of jeeps from Community Development Blocks	2 hours.
(2) Resolution regarding Abolition of Contract Labour system	1½ hours.
(3) Resolution regarding Government Stores	2 hours.
(4) Resolution regarding Continuance of English	2 hours.

NEW DELHI;
December 7, 1964.
Agrahayana 16, 1886 (Saka).

S. V. KRISHNAMOORTHY RAO,
Chairman,
Committee on Private Members'
Bills and Resolutions.